in 335 districts of 20 States, Nitrate in 386 districts of 21 States, Arsenic in 153 districts of 21 States, Iron in 301 districts of 25 States, Lead in 93 districts of 14 States, Cadmium in 24 districts of 9 States and Chromium in 30 districts of 10 States.

- (c) As per the estimation of Dynamic Ground Water Resource Assessment of the country jointly carried out by Central Ground Water Board and State Governments, the Annual Ground Water Draft (utilization) in the country is 253 BCM (Billion Cubic Metre), out of which, about 228 BCM is utilized for irrigation and 25 BCM is utilized for Domestic and Industrial purposes.
- (d) Water being a State subject, initiatives on water management including water quality is primarily States' responsibility. However, steps taken by the Central Government for conservation of groundwater are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion\_2.pdf.

For improving the coverage of safe drinking water to rural population, the Ministry of Drinking Water and Sanitation supplements the efforts of the States by providing them with technical and financial assistance through the Centrally sponsored National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute and operate and maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for coverage and tackling water quality problems.

## Irrigation facilities to adivasi areas

2213. SHRI SANJAY SINGH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that out of 13.83 crore farm holdings, around 5.8 crore farm holdings are wholly un irrigated;
- (b) whether it is also a fact that adivasi holdings in various States are moreirrigation deprived than rest of the farm holdings;
- (c) if so, the details thereof and the steps taken by Government to ensure outreach of the irrigation facilities to the adivasi areas and holdings, State-wise; and
- (d) the details of the hectares of land identified to bridge the gap between irrigation potential created and irrigation potential utilised since 2014, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) Yes, Sir.

- (b) and (c) The States/UTs-wise net area sown and net irrigated area of operational holdings in respect of Adivasi/Schedule Tribe and rest of the Social Groups is given in the Statement-I (See below). The Government of India has launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in year 2015-16 with a motto to provide 'Har Khet Ko Pani' and 'More crop per drop' enhancing physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency, introduce sustainable water conservation practices etc. Major and medium irrigation/multipurpose irrigation projects are being funded under PMKSY-Accelerated Irrigation Benefits Program (AIBP). 99 projects, out of 149 ongoing projects under AIBP, have been identified as priority projects for completion in three phases by 2019. Completion of these 99 priority projects would result in creation of an irrigation potential of 76.03 lakh hectares. Among 99 priority projects, there are 20 projects under Tribal sub-plan (TSP) ensuring irrigation facilities to the tribal/adivasi areas. The State-wise details are given in the Statement-II (See below).
- (d) The details of the land identified (Culturable command Area) to bridge the gap between irrigation potential created and irrigation potential utilized by way of Command Area Development and Water Management Program since 2014 (year- wise) are given in the Statement-III.

State-wise number of Operational Holdings, Operated Area, Net Sown Area and Net Irrigated Area

Sl. No. States/UTs		Scheduled Castes					Scheduled Tribes			
		Number	Operated	Net	Net	Number	Operated	. Net	Net	- Num
		of	Area	Area	Irrigated	of	Area	Area	Irrigated	d of
		Operational	1	Sown	Area	Operationa	al	Sown	Area	Operat
8 <u></u>		Holdings				Holdings	š			Hold
1	2	3	4	5	6	7	8	9	10	11
1.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	]
2.	Andhra Pradesh	14567	11005	8978	3659	10595	12481	9956	3250	1317
3.	Arunachal Pradesh	n 0	0	0	0	1065	3803	1837	491	10
4.	Assam	1413	1515	1480	75	4382	5166	4992	261	272
5.	Bihar	19576	5939	4446	2316	2121	1055	776	390	1619
6.	Chandigarh	0	0	0	0	0	0	0	0	
7.	Chhattisgarh	4532	3968	3832	1718	11768	21587	19646	2083	374
8.	Dadra and Nagar Haveli	2	1	Ĭ	Neg	129	169	167	8	j

1	2	3	4	5	6	7	8	9	10	11
9.	Daman and Diu	3	1	1	0	7	3	2	0	
10.	Delhi	Ĭ	0	Neg	Neg	0	0	0	0	2
11.	Goa	5	4	4	1	211	241	238	81	5
12.	Gujarat	1625	2943	2896	1106	5043	9685	9268	2578	488
13.	Haryana	290	434	432	422	0	0	0	0	161
14.	Himachal Pradesh	2124	1319	804	133	560	502	358	156	96
15.	Jammu and Kashmir	1048	733	650	268	1813	1298	984	325	144
16.	Jharkhand	3746	3218	1283	194	9670	14306	5104	379	270
17.	Karnataka	9140	10742	9877	2126	4726	7052	6446	1645	783
18.	Kerala	5320	352	272	81	952	344	279	46	683
19.	Lakshadweep	0	0	0	0	94	23	21	0	1
20.	Madhya Pradesh	10965	13404	12982	6127	17823	31706	29448	7154	887
21.	Maharashtra	10286	13035	11764	2005	8635	15580	13185	1625	1369
22.	Manipur	31	43	42	4	643	<b>7</b> 90	789	1	15
23.	Meghalaya	0	0	0	0	2088	2862	2571	600	20
24.	Mizoram	0	0	0	0	917	1045	1045	102	9

25.	Nagaland	0	0	0	0	1778	10715	3282	744	17
26.	Odisha	7025	5655	5489	1689	14255	16147	15188	2343	466
27.	Puducherry	13	7	6	6	0	0	0	0	3
28.	Punjab	635	1270	1269	1253	0	0	0	0	105
29.	Rajasthan	9546	24673	21508	<b>73</b> 90	11198	17850	15498	7828	688
30.	Sikkim	43	50	36	8	365	568	405	85	5
31.	Tamil Nadu	8735	4923	3743	2468	744	747	595	176	811
32.	Tripura	1154	418	375	115	1635	1239	1110	210	57
33.	Uttar Pradesh	40207	19693	18851	15581	709	799	724	394	2332
34.	Uttarakhand	1254	675	578	188	297	479	,407	293	91
35.	West Bengal	17708	11193	10544	6458	5823	3966	3381	1460	712
	Total All India	170992	137210	122141	55390	120046	182207	147702	34709	13834

Note: Total may not tally due to rounding off.

Neg - Negligible

Statement-II

List of projects in Tribal/Adivasi area under 99 Priority Major and Medium

Irrigation Projects in PMKSY - AIBP

Sl. No	o. State	Project Name	Districts Benefited
1.	Andhra Pradesh	Thotapally	Srikakulam, Vijayanagram
2.	Assam	Dhansiri	Udalguri
3.	Assam	Champamati	Kokrajhar, Chirang and Bongaigaon
4.	Assam	Borolia	Nalbari
5.	Madhya Pradesh	Mahi Project	Dhar, Jhabua
6.	Manipur	Thoubal	Imphal East, Senapati, Thoubal, Ukhrul
7.	Manipur	Dolaithabi Barrage	Imphal and Senapati
8.	Odisha	Lower Indra (KBK)	Noapada
9.	Odisha	Rukura-Tribal	Sundargarh
10.	Odisha	RET irrigation	Kalahandi
11.	Odisha	Kanupur	Keonjhar
12.	Telangana	Gollavagu Project	Adilabad
13.	Telangana	Rallivagu Project	Adilabad
14.	Telangana	Mathadivagu Project	Adilabad
15.	Telangana	Peddavagu @ Neelwai Project	Adilabad
16.	Telangana	Palemvagu Project	Khammam
17.	Telangana	Peddavagu @ Jagannathpur	Nellore
18.	Telangana	SRSP St. II	Warangal, Nalgonda, Khammam, Adilabad
19.	Telangana	J. Chokha Rao LIS	Warangal, Nalgonda, Krimnagar, Medak
20.	Telangana	Indiramma Flood Flow Canal	Karimnagar, Warangal, Nalgonda

Statement-III

State-wise physical progress (Culturable Command Area covered) under Command Area Development and Water Management Programme during 2014-15 to 2017-18

(Area in '000 Ha

Sl. No	State	2014-15	2015-16	2016-17	2017-18
1.	Andhra Pradesh	0.00	0.000	0.000	0.000
2.	Arunachal Pradesh	0.00	0.000	0.000	0.000
3.	Assam	0.405	0.000	0.000	0.000
4.	Bihar	2.28	0.000	2.245	5.492
5.	Chhattisgarh	15.24	2.879	0.000	0.000
6.	Goa	0.00	0.000	0.000	0.000
7.	Gujarat	0.00	258.816	385.330	290.061
8.	Haryana	49.30	58.754	0.000	0.000
9.	Himachal Pradesh	0.00	0.000	0.000	0.000
10.	Jammu and Kashmir	3.46	5.036	0.000	0.000
11.	Jharkhand	0.00	0.000	0.000	0.000
12.	Karnataka	2.10	0.000	11.075	10.954
13.	Kerala	0.81	0.000	0.000	0.000
14.	Madhya Pradesh	0.00	15.805	74.935	85.060
15.	Maharashtra	1.25	0.760	19.439	15.767
16.	Manipur	0.61	0.000	0.000	0.000
17.	Meghalaya	0.00	0.000	0.000	0.000
18.	Mizoram	0.00	0.000	0.000	0.000
19.	Nagaland	0.00	0.000	0.000	0.000
20.	Odisha	32.00	72.663	10.470	24.340
21.	Punjab	15.57	82.046	0.000	0.000
22.	Rajasthan	10.75	46.224	6.863	7.224
23.	Sikkim	0.00	0.000	0.000	0.000

268	Written Answers to	[RAJYA S.	ABHA]	Unstarred Questions		
S1. N	o. State	2014-15	2015-16	2016-17	2017-18	
24.	Tamil Nadu	0.41	5.140	0.000	0.000	
25.	Telangana	0.00	0.000	0.000	0.000	
26.	Tripura	0.00	0.000	0.000	0.000	
27.	Uttar Pradesh	0.00	23.412	0.000	0.000	
28.	Uttarakhand	44.43	0.000	0.000	0.000	
29.	West Bengal	0.00	0.000	0.000	0.000	
	Total	178.621	571.535	510.357	438.898	

Note: As per information furnished by respective State Governments.

## Rehabilitation of dams under DRIP

2214. SHRI K. SOMAPRASAD: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of Dam Rehabilitation and Improvement Project (DRIP) and the funding pattern thereof; and
- (b) the details of dams improved under DRIP in Kerala and funds allocated during 2014-15 to 2017-18?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) Dam Rehabilitation and Improvement Project (DRIP), a World Bank funded project was started in April, 2012 for the rehabilitation of about 198 dam projects from the point of view of safety across the seven States of India, namely Kerala, Madhya Pradesh, Odisha, Tamil Nadu, Karnataka, Jharkhand (Damodar Valley Corporation) and Uttarakhand (Uttarakhand Jal Vidyut Nigam Ltd.). Originally it was a six years scheme with scheduled completion in June, 2018. The scheme has been given two years extension with revised closure in June, 2020. The original estimated cost was ₹ 2100 crore and the Revised Cost Estimate (RCE) is ₹ 3466 crore.

The original funding pattern of DRIP is 80:20 *i.e.* 80% funded by the World Bank as loan and 20% borne by respective Implementing Agency. For additional funding of ₹ 1366 crore in RCE, the counterpart financing of the Implementing Agencies has been recasted taking into account ratio *viz.* 70:30 for general States, 80:20 for Special Category States and 50:50 for Central Agencies.